## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/54/2017

NAME OF THE PETITIONER(S)

: EXPRESSO HOME APPLIANCES LTD

**UNDER SECTION** 

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Gamear Rumar 988 44124319

ORDER

Heard the counsel. Order is reserved.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

bc